PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub: ESTABLISHMENT — HIGH COURT OF ANDHRA PRADESH — Full additional charge of the post of Registrar (Vigilance), High Court of Andhra Pradesh — Orders — Issued.

Read: High Court's Proceedings in ROC.No.269/2020-Estt., dated 22.06.2020.

ORDER: R.O.C.No.283/2020-Estt., Dated 05.07.2020

The Hon'ble the Chief Justice is pleased to pass the following order:-

Ms. B.S. Bhanumathi, District and Sessions Judge, who is appointed as Registrar General, High Court of Andhra Pradesh vide proceedings read above, is also placed in full additional charge of the post of Registrar (Vigilance), High Court of Andhra Pradesh, until further orders.

Ms. B.S. Bhanumathi, District and Sessions Judge shall take charge of the posts of Registrar General and Registrar (Vigilance) on 06.07.2020 from Smt. G. Sunitha, Registrar (Recruitment), who is incharge of the said posts.

sun/h- 5.7.20

REGISTRAR (RECRUITMENT)
I/c REGISTRAR GENERAL

To

The Officer concerned Copy to:

- 1. The Prl. Pvt. Secretary to Hon'ble the Chief Justice (for placing before the Hon'ble the Chief Justice)
- 2. The Personal Secretaries to Hon'ble Judges (for placing before their Lordships).
- 3. All the Registrars, High Court of Andhra Pradesh.
- 4. All the Unit Heads, Andhra Pradesh.
- 5. The Registrar (Judicial),FAC (I.T.-cum-Central Project Coordinator), High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
- 6. The Secretary to Government, Law (L.A & J SC.F), Department, Government of Andhra Pradesh, Amaravati.
- 7. The Member Secretary, Andhra Pradesh State Legal Services Authority.
- 8. The Secretary, High Court Legal Services Committee.
- 9. All the Officers
- 10. The Section Officers concerned.